

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-108/2011/11340/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To, Shri Joydev Koch,  
i/c District & Sessions Judge,  
Kokrajhar, Assam.

Dated Guwahati the <sup>rd</sup> 22 November, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. DJK./1881 Dated 07.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 10.11.2023 and 14.11.2023, alongwith station leave permission, from the evening of 09.11.2023, till the morning of 16.11.2023.** The Assistant Sessions Judge, Kokrajhar, and in his absence, the Chief Judicial Magistrate, Kokrajhar will remain in charge of your Court and Office during your absence.

Yours faithfully,

*sdt*  
**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-108/2011/11341/A, dated** , 22-11-23

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

*SP*  
**JT. REGISTRAR (VIGILANCE)**  
*SP*